

**IN THE HON'BLE NATIONAL GREENTRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 693 OF 2023**

**IN THE MATTER OF:**

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

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**Date :06.01.2026**



**Filed By**

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**Status Report on behalf of State of Manipur in Original Application 693/2023  
:News Item Titled "Pollution Control Boards Are The Weak Link" Appearing In  
Deccan Herald Dated 24.10.2023**

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Office of Ramesh Pukhrambam <courtclerkoframesh@gmail.com>

Tue, Jan 6, 2026 at 12:15 PM

To: mscb.cpcb@nic.in

Cc: Ramesh Pukhrambam <ramesh.pukhrambam@gmail.com>

Sir,

I am attaching herewith a copy of the Status Report filed by me on behalf of the State of Manipur in the captioned matter.

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 **Status Report -O.A 693 OF 2023.pdf**  
1896K



IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 693 OF 2023

**IN THE MATTER OF:**

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

**STATUS REPORT ON BEHALF OF  
MANIPUR POLLUTION CONTROL BOARD**

I, Dr. Waikhom Rosham Singh, aged 55 years and Member Secretary of Manipur Pollution Control Board, Imphal West DC Office Complex, Lamphelpat, Imphal do hereby solemnly affirm and state as below:

1. It is humbly submitted that I am currently serving in the aforesaid capacity and I am conversant with the facts and circumstances of the case and therefore I am competent to depose the present affidavit on behalf of the Respondent State of Manipur.
2. That the Hon'ble Tribunal vide Order dated 14.10.2025 directed all the PCBs of the States to file the status report in terms of the earlier directions issued by this Hon'ble Tribunal.
3. It is humbly submitted that the State of Manipur had earlier filed a Status Report dated 26.05.2025 and therefore the same may be referred to. That the present status report is being filed in continuance of the earlier Status Report dated 26.05.2025.
4. It is most respectfully submitted that the Government of Manipur is diligently taking necessary steps and is actively in process of filling up the approved vacant posts in the Manipur Pollution Control Board in a judicious manner. It is further submitted that the Administrative Department, Government of Manipur, has forwarded the decision taken by the State Government to the

*AK*  
05-01-26

**CH. DORENDRO SINGH**  
Advocate & Notary, Govt. of India  
Regn. No. 22707  
Imphal West, Manipur- 795113

concerned administrative departments for implementation of the said decision in accordance with the prescribed norms.

5. It is most respectfully submitted that after strengthening the Board with the required manpower, the Board shall take prompt and effective steps to upgrade the laboratory infrastructure of the Board in accordance with the prescribed standards.

It is most respectfully submitted that the directions of this Hon'ble Tribunal could not be fully complied with due to the ongoing situation in the State, however, the Government of Manipur is diligently taking all requisite steps and measures to effectively fill up the vacant posts in the Manipur Pollution Control Board at the earliest.

7. It is, therefore, prayed that the above Short Affidavit on behalf of the State of Manipur may kindly be taken on record.
8. It is further submitted that the answering deponent craves the liberty of this Hon'ble Tribunal to file Additional/Supplementary Affidavit as and when required.

*N. Restam Singh*

DEPONENT

### VERIFICATION

I, the deponent above-named do hereby verify the contents of the foregoing paras are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

Verified at Imphal on this 5<sup>th</sup> day of January, 2026.

*N. Dhanabir Singh*

— Advocate —

High Court of Manipur

Solemnly affirm before me on 05-01-26 at 08:30 P.m. at the Court Premises by the Deponent/Deponents who is identified by *N. Dhanabir Singh Adv.* The Deponent seems to understand the contents fully well on he/she/their being read over and explained to him/her/them

*N. Restam Singh*

DEPONENT

*CH. DORENDRO SINGH*  
05-01-26

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Advocate & Notary, Govt. of India  
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